वैकल्पिक बरें ग्रामान की सम्पर्कलाइन का काम 1981–82 के बजट में शामिल करने के प्रश्न पर विचार किया जा रहा है :

Simplification of Passport procedure

*58. SHRI D. M. PUTTE GOWDA: SHRI P. K. KODIYAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the present passport procedure is helping racketeers and has brought corruption among the officials of Passport Office;

(b) whether Government propose to review the present procedure so as to simplify the procedure; and

(c) if not, what other steps are proposed to be taken by Government to root out corruption?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR); (a) No, Sir, If the applications are properly filled in and complete in all respects, passports are normally issued by most passport offices in about four weeks. In cases of emergencies passports of limited validity are issued immediately. All other services, viz. renewal, change in profession, entry of children's names in the parent's passport, etc. are generally rendered in less than a week. Therefore, there is no reason why anyone should offer illegal gratification for any service; it would not be correct to presume that the present procedure has led to corruption among officials of the Passport Offices.

(b) and (c). The present procedure is quite simple, considering the various requirements. However, it is under constant review for further improvements. Government maintains vigilance to keep out corruption.

Proposal to raise D.T.C. Fares

*59. SHRI H. N. GOWDA: SHRI PIUS TIRKEY:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that D.T.C. proposes a big fare increase in the capital;

(b) if so, the details on that behalf; and

(c) whether difficulties of commuters will also be taken into account vis-a-vis increase in fare?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEEREND. RA PATIL): (a) The Government has received a proposal from the Delhi Transport Corporation for upward revision in the fare structure. The matter is under consideration.

(b) Does not arise

(c) Commuters' interests are always kept in view whenever such a proposal is examined.

Foreign Assistance for Promotion of Solar Energy Development Programme

201.SHRIMATI SANYOGITA RANE: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state the assistance sought from different countries for promotion of solar energy development programme?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY & ELECTRO-NICS (SHRI C. P. N. SINGH): No assistance as such has been sought from foreign countries for promotion of solar energy develop-ment in India. However, programmes involving scientific cooperation in this field are being carried out between Indian institutions and Institutions in Australia, Federal Republic of Germany, France, Switzerland.